

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00062/2018 in OA/310/01049/2017

Dated Friday the 3rd day of August Two Thousand Eighteen

PRESENT

**HON'BLE MR. R. RAMANUJAM, Member (A)
&
HON'BLE MR. P. MADHAVAN, Member (J)**

V.Velrajan,
Karuthanoor,
Chidambarapuram Post,
Sankarankovil Taluk,
Tirunelvelil Dist. 629754.Applicant/Applicant

By Advocate M/s. Lesi Saravanan

Vs

Shri. Ramesh Abhishek,
Secretary to Government,
Ministry of Industry,
Department of Industrial Development,
Nirman Bhavan, New Delhi.Respondent/Respondent

By Advocate Mr. V. Chandrasekaran

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicant in OA 1049/2017 against the respondents alleging wilful disobedience of the order of this Tribunal dt. 07.07.2017. Notice was issued to the respondent.

2. When the matter is called, both sides would submit in unison that the order of the Tribunal had been complied with. A copy of order dt. 23.07.2018 is produced before the Court which is taken on record.

3. Learned counsel for contempt petitioner would, however, submit that the contempt applicant was not satisfied with the order and proposed to challenge the same.

4. In view of the above submission, CP is closed. Notice is discharged.

**(P. Madhavan)
Member(J)**

**(R.Ramanujam)
Member(A)**

03.08.2018

SKSI